

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 237 of 2013

Dated : 11th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s Transtem Green Power Pvt. Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Arvind Kumar Gupta

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-2 to R-4

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **25th February, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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